

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1107 of 2015

Aftab Khalil Petitioner

Versus

HEC & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. A.K. Sahani, Advocate

For the Respondents : Mr. Pinky Tewary, AC to AG

21/ 09.09.2021 Heard through V.C.

2. It has been informed by learned counsel for the respondent HEC that supplementary counter affidavit has been filed; however, the same is not on record.

3. Office is directed to verify and proceed.

4. Put up this case on **14.09.2021**.

(Deepak Roshan, J.)